

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No. 424

IA/3421/ND/2023, IA/3994/ND/2023,  
IA/1192/ND/2023, IA/4657/2022, IA/1642/2023,  
IA/2776/2023, IA/2774/2023, IA/4865/ND/2023,  
IA/5131/ND/2023, IA/5129/ND/2023,  
IA/5028/ND/2023, IA/5922/ND/2023,  
IA/5918/ND/2023, IA/6055/ND/2023,  
IA/6366/ND/2023, IA/6749/ND/2023,  
IA/6483/ND/2023, IA/745/ND/2024,  
IA/1701/ND/2024, IA/1490/ND/2024, New  
IA/1886/ND/2024 IN IB/204/ND/2021

**IN THE MATTER OF:**

Union Bank Of India

...

Applicant

Versus

M/s. Supertech Ltd.

...

Respondent

**Under Section 7 of IBC, 2016.**

**Order delivered on 25.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Adv. Dhiresb Pandey in (IA. No. 6483/2023) in Person, Adv. Darpan Wadhwa, Sr. Adv. Toyesh Tewari, Adv. Nikhil Mehndiratta, Adv. Agastya Sen in IA 3421/2023, Adv. Amish Tandon, Adv. Anushree Kulkarni in IA 745/2024, Adv. Karan Aggarwal in IA/6366/ND/2023, Sr. Adv. Angad Varma, in I.A. 3421/2023, Adv. Amit Singh Adv. Vaibhav Jindal.

For the Respondent

: Adv. Divyam Agarwal, Adv. Abhay Pratap Singh

For the RP

: Adv. Shikha Mohini, Adv. Udit Singh in IA 1490/ND/2024, Adv. Somdutta Bhattacharya, Adv. Ashish Mukhi, Adv. Kiran Sharma, Adv. Himani Chhabra

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **10.05.2024**.

**Sd/-**  
**(Court Officer)**